

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 129

CP. No. 217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal

.... Petitioner

Vs.

Celebration City Projects Pvt. Ltd.

.... Respondents

Order under Section 241-242 of the Companies Act

Order delivered on 07.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):- Mr. Sanjay Bajaj, Adv.

For the respondent Ms. Aakansha Nehra, Mr. Rishabh Gupta, Adv.

ORDER

For order see, CP No. (IB)-740(PB)/2018.

07.05.2019.
Aarti Makker